



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 WA/316/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus JAYANTA MOHAN SINGHA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
2 I.A.(Civil)/834/2025 in WA/327/2024	SMTI JYOTI DOLEY AND ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
WITH WA/327/2024	JYOTI DOLEY(PATIR) AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
WITH I.A.(Civil)/315/2025 in WA/327/2024	JYOTI DOLEY(PATIR) AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
3 I.A.(Civil)/1003/2025 in WA/12041/2024	SMTI BABY DEBNATH AND 18 ORS Versus ON THE DEATH OF RABINDRANATH SARMA HIS LEGAL HEIRS AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
WITH I.A.(Civil)/3870/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
WITH I.A.(Civil)/966/2025	BABY DEBNATH AND ORS Versus ON THE DEATH OF RABINDRANATH SARMA, HIS LEGAL HEIRS 1.1) SMTI RATNA SARMA	MR. S K CHAKRABORTY	

- FOR FRESH ADMISSION WITH STAY/BAIL -

4	WA/114/2025	THE BIZARI VANEER AND SAW MILLS LTD. Versus THE UNION OF INDIA AND 10 ORS.	MS. N UPADHYAY MR. P DAS MS. BANSHIKA PODDER	GA, ASSAM SC, K A A C
	WITH I.A.(Civil)/1025/2025 in WA/114/2025	THE BIZARI VENEER AND SAW MILLS LTD. Versus THE UNION OF INDIA AND 10 ORS.	MS. N UPADHYAY MR. P DAS MS. BANSHIKA PODDER	GA, ASSAM SC, K A A C
5	WP(C)/1997/2025	UNION OF INDIA AND 3 ORS Versus NO JC-549836K EX SUB. HENKHOLAL HAOKIP	MR. U K GOSWAMI	
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
6	WA/294/2024	SAMIRAN CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG MR. D GOGOI, SC, PHE DEPTT. SC, P H E SC, FINANCE DEPTT.
HEARING				
7	WA/287/2022 FIXED	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
10	PIL/79/2023 FIXED	TAREK AKHTAR ANSARI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025

22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/198/2025	MADHAB CHANDRA KALITA Versus NARAYAN KONWAR, IAS AND 2 ORS.	MR. B PURKAYASTHA J.P. BARUAH	
2	WP(C)/319/2025 IN WP(C)/3820/2024 (D/O)	ALL ASSAM AMALGAMATED SECONDARY (B.ED.) TRAINED GRADUATE TEACHER KALYAN ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. SC, FINANCE
3	WITH WP(C)/2121/2024	DILIP KUMAR SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
4	WITH WP(C)/2890/2024	RAMESH CHANDRA BORA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE
5	WITH WP(C)/4517/2024	JANAKI KUMAR SHARMAH AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, SEC. EDU. SC, FINANCE DEPTT.
6	WP(C)/1999/2025	ANIL CHANDRA NATH Versus THE STATE OF ASSAM AND ORS	N SARMAH MR. R SARMA MS. S D SAIKIA	GA, ASSAM SC, SEC. EDU. SC, SSA
7	WP(C)/2001/2025	GUNINDRA NATH BRAHMA Versus THE STATE OF ASSAM AND ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS. P BORAH	SC, HIGHER EDU
8	WP(C)/2003/2025	TANKESWAR NATH Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
9	WP(C)/2022/2025	MD FARHAN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. D GOGOI	SC, HIGHER EDU SC, DIB. UNIVERSITY
10	WP(C)/2023/2025	SATYENDRA KUMAR BARMA Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR	SC, HIGHER EDU

11	WP(C)/2024/2025	BARNALI ROY CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR	SC, HIGHER EDU
12	WP(C)/2026/2025	PRAJIT GOSWAMI Versus THE STATE OF ASSAM AND ORS ADMISSION	MR S BORTHAKUR	SC, HIGHER EDU
13	WP(C)/3980/2020 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR S BORTHAKUR MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
14	WP(C)/6999/2024 FIXED	SK. CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
15	WP(C)/1188/2025 FIXED	ABINASH DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU SC, HIGHER EDU MR. K P PATHAK SC, U G C
ORDERS				
16	Cont.Cas(C)/520/2016 FIXED	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
17	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5) MR. B GOGOI (R-6)
18	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1) MR. N J KHATANIAR(R-11) MR B KAUSHIK (R-11)
WITH				
19	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR. N J KHATANIAR (R-11) MR B KAUSHIK (R-11) MS. N BORDOLOI SC, F.DEPTT.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 9

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/247/2025 WITH LCR	MD. AZIZUL HOQUE @ AZIZUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 WP(C)/265/2025	KADBHANU BEGUM @ KADBHASU BEGUM @ KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WP(C)/422/2025	MAHARJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS			
4 Review.Pet./13/2020 WITH LCR, IN WP(C)/4470/2019 (D/O)	ADHIR SARKAR @ ADHIR CHANDRA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5 I.A.(Civil)/3559/2024 WITH LCR in WP(C)/875/2017 WITH WP(C)/875/2017	NUR ISLAM Versus THE UNION OF INDIA and ORS.	MR.A GANGULY MR T CHHETRI	GA, ASSAM DY.S.G.I.
6 I.A.(Civil)/793/2025 FIXED, WITH LCR in WP(C)/1577/2025 WITH WP(C)/1577/2025	NUR ISLAM Versus THE UNION OF INDIA and 4 ORS. MD MOJID ALI @ MOJID ALI MIAH @ MAJID ALI Versus THE UNION OF INDIA AND 5 ORS.	MR.S BORA MR.A GANGULY MR.A BORA MS. D GHOSH	GA, ASSAM ASSTT.S.G.I. GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	MD MOJID ALI @ MOJID ALI MIAH @ MAJID ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

7	I.A.(Civil)/875/2025 WITH LCR in WP(C)/3487/2018 WITH WP(C)/3487/2018	ANANTA BISWAS Versus THE UNION OF INDIA AND ORS		DY.S.G.I.
		BIPUL BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR S DEY MS. Y SHAIZA MS. D GHOSH MS. N DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8	I.A.(Civil)/1056/2025 in WP(C)/1637/2025 WITH WP(C)/1637/2025	HAJERA BIBI ALIAS HAZRA BIBI Versus THE UNION OF INDIA AND 5 OTHERS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
		HAJERA BIBI ALIAS HAJRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	I.A.(Civil)/1148/2025 WITH LCR in WP(C)/3733/2018 WITH WP(C)/3733/2018	SIMA RANI SUKLABAIIDYA @ SIBANI SUKLABAIIDYA Versus THE UNION OF INDIA AND ORS	MR S DAS P J DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
		SIMA RANI SUKLABAIIDYA @ SIBANI SUKLABAIIDYA Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025

24) MR. A BHATTACHARJEE

10-04-2025

To 11-04-2025

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6976/2024 FIXED	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
2	WP(C)/1770/2025 FIXED	SURAJIT DEY Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHAMUAH R BHUYAN	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/1801/2025 CAVT. NO.028320/25,N FIXED	KESHAB KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR K L GUPTA (R-3,4) MRS P HAZARIKA(R-3,4) MR B KAUSHIK MR. S HAZARIKA MR KRISHNANGSHU B(R-3,4) FOR CAVEATOR
4	WP(C)/1895/2025 FIXED	SUSHMITA SAIKIA ALIAS SUSHMITA DAS Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/2005/2025	CHAITALI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, EXCISE DEPTT.
6	WP(C)/2018/2025	BISHAL SAHA Versus THE STATE OF ASSAM AND 5 OTHERS	MR. N BARUAH MS. P DUTTA	SC, EXCISE DEPTT.
- FOR ORDERS -				
7	Cont.Cas(C)/307/2023 FIXED	RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
8	Arb.P./3/2025	MS SANJEEV BROTHERS AN ASSOCIATES JV Versus NURUL HAQUE CHOUDHURY	MR B CHOUDHURY	
9	WP(C)/1652/2025 FIXED	BIDYUT SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

10	Arb.P./23/2024	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE ZONAL MANAGER, NPCC AND ANR.	MR A CHOWDHURY MR. N J KHATANIAR	MR. K GOGOI DY.S.G.I.
11	Arb.P./26/2024	M/S BKSONS INFRASTRUCTURE PVT. LTD. Versus MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. C K S BARUAH DY.S.G.I. SC, PWD (NH)
12	Arb.P./30/2024	SM INTERIOR PRIVATE LTD Versus UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
13	Arb.P./53/2024	PINTU AGARWAL AND 2 ORS Versus BIJAY KUMAR AGARWALLA	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	MR D KALITA MS R KOUR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
14	WP(C)/4940/2023 FIXED	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM MR M R ADHIKARI (R-8,9,10) MS. M BORAH (R-8,9,10) SC, FOREST
15	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
16	WP(C)/4773/2024 FIXED	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
17	WP(C)/5772/2024 FIXED	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
WITH I.A.(Civil)/548/2025 in WP(C)/5772/2024		SRI ABDUR RAFIQUE AND 3 ORS Versus DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	MR. A A R KARIM	SC, CO OP GA, ASSAM P ADHIKARI

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025

20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 11

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./113/2025	BISHADEEP SINGHA ALIAS BISHWADEEP SINGHA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MS. A LALA	PP, ASSAM
	WITH I.A.(Crl.)/328/2025 in Crl.A./113/2025	BISHADEEP SINGHA ALIAS BISHWADEEP SINGHA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MS. A LALA	PP, ASSAM
2	Crl.A./114/2025	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
	WITH I.A.(Crl.)/329/2025 in Crl.A./114/2025	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS R BEGAM	MR. T HUSSAIN PP, ASSAM
3	Crl.A./119/2025	WILMANSON BALMUCHU @ WILLIAMSON BHURMUJ @ WOLMAN @ WILMENSON Versus THE STATE OF ASSAM AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	
	WITH I.A.(Crl.)/339/2025 in Crl.A./119/2025	WILMANSON BALMUCHU @ WILLIAMSON BHURMUJ @ WOLMAN @ WILMENSON Versus THE STATE OF ASSAM AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	
4	Crl.A./120/2025	DHIRJYA KONWAR @ DHAIJA KONWAR @ DHAJYA KONWAR AND 2 ORS Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR S BORTHAKUR MR R SENSUA G KAUSHIK R A LAHKAR	SC, NIA
ORDERS				
5	Crl.A./80/2024 WITH LCR 3 FILES	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM
	WITH I.A.(Crl.)/279/2024 in Crl.A./80/2024	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM

6	I.A.(CrI.)/958/2024 WITH LCR 5 FILES in CrI.A./327/2024 WITH CrI.A./327/2024	MASUK UDDIN LASKAR @ MASUK AHMED LASKAR Versus THE STATE OF ASSAM MASUK UDDIN LASKAR @ MASUK AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM PP, ASSAM
7	Cont.Cas(C)/5/2025 PERSONAL APPEARANCE AT 10.30 AM. FIXED.	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
8	WITH Mat.App./20/2024 WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR MR. P MAJUMDAR
9	I.A.(CrI.)/330/2025 in CRL.A(J)/359/2025 WITH CRL.A(J)/359/2025 (Filing Number)	CHUTU PRAJA @ SUTU Versus THE STATE OF ASSAM AND ANR CHUTU PRAJA @ SUTU Versus THE STATE OF ASSAM AND ANR G	MS. M BARMAN MS. M BARMAN	PP, ASSAM
10	I.A.(CrI.)/332/2025 in CRL.A(J)/150/2025 WITH CRL.A(J)/150/2025 (Filing Number)	BOBATI ALI Versus THE STATE OF ASSAM AND ANR BOBATI ALI Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MS. M BARMAN	PP, ASSAM
11	I.A.(CrI.)/335/2025 in CrI.A./1264/2025 WITH CrI.A./1264/2025 (Filing Number) WITH I.A.(CrI.)/1265/2025 (Filing Number)	SUKUR ALI Versus THE STATE OF ASSAM AND ANR SUKUR ALI Versus THE STATE OF ASSAM AND ANR SUKUR ALI Versus THGE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM MR SHARBESH ALI AHMED MR SHARBESH ALI AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,10th April 2025]

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(CrI.)/15/2025	RANJIT KUMAR SARMA Versus BACHIR UDDIN AHMED	MR. B D KONWAR SR. ADV. MR. R SALOI MR. S BORTHAKUR MR H AGARWAL	
2	CrI.Pet./333/2025	DR BISHWAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
3	CrI.Pet./390/2025 FIXED	SMTI LABANYA DAS Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
4	CrI.Pet./425/2025	JUMUR ALI Versus KULCHAN NESSA	MR A ISLAM E HUSSAIN	
5	CrI.Pet./426/2025	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. J M A CHOUDHURY L P BORAH	PP, ASSAM
6	CrI.Pet./427/2025	MANIK DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MD B ISLAM MR. S. SUR MR. SAYED SALIM AHMED C ANYAM	PP, ASSAM
7	CrI.Pet./428/2025	BINAY DEKA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR MS S. BASAK MR B KARDONG	PP, ASSAM
8	CrI.Pet./429/2025	DEBOJIT DEKA Versus THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
9	CrI.Pet./430/2025	MD RAMEZ ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
10	CrI.Pet./431/2025	JITU BAISHYA ALIAS RIJU Versus THE STATE OF ASSAM	MR. D GOGOI MR P H KONWAR P KHATANIAR	PP, ASSAM
11	CrI.Pet./432/2025	ANJAR ALI ALIAS ANJAR HUSSAIN Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM

ADMISSION

- 12 [Crl.Rev.P./392/2023](#)
FIXED
BABY SAHA
Versus
SANJOY KUMAR JAIN AND ANR
MD. A SAHAD
MR. M H ALI
MR. B K JAIN (R-1)
MS. P C BARNALI NAIR (R-1)
PP, ASSAM
- 13 [Crl.Pet./94/2025](#)
WITH LCR 2 FILES(SCANNED
COPY), FIXED
SRI ADITYA BARUVA
Versus
THE STATE OF ASSAM AND ANR
MR A TEWARI
MR. P MAHANTA
MS. M BORGHAIN
M DAS
MR. A K BHUYAN (R-2)
MS. N CHOUDHURY(R-2)
MR J DAS(R-2)
PP, ASSAM
- 14 [Crl.A./116/2025](#)
SAHADAT ALI @ SUPER
Versus
THE STATE OF ASSAM AND ANR
MR. K K HANDIQUE
MR D SHARMA
MR. M KALITA
PP, ASSAM
- WITH**
[I.A.\(Crl.\)/333/2025](#)
in Crl.A./116/2025
SAHADAT ALI @ SUPER
Versus
THE STATE OF ASSAM AND ANR
MR. K K HANDIQUE
MR D SHARMA
MR. M KALITA
PP, ASSAM
- 15 [Crl.A./121/2025](#)
SRI PRABHAS DAS,
Versus
THE STATE OF ASSAM,
MR. M SARANIA
MR. P P GOGOI
MR R.BEZBARUAH
MR A SARANIA
N GOGOI
PP, ASSAM
- WITH**
[I.A.\(Crl.\)/340/2025](#)
in Crl.A./121/2025
SRI PRABHAS DAS,
Versus
THE STATE OF ASSAM,
MR. M SARANIA
MR. P P GOGOI
MR R.BEZBARUAH
MR A SARANIA
N GOGOI
PP, ASSAM
- 16 [Crl.Pet./197/2025](#)
B/O
ASHOK KUMAR NARJARY
Versus
MAZAHERUL HOQUE
MR. SURAJIT DAS
A W AMAN
MR SARFRAZ NAWAZ
A S CHOUDHURY
MR D GOSWAMI
MR K BARMAN
A SARMA
MR S AFRIDI
- 17 [Crl.Pet./235/2025](#)
FIXED
SELIMUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.
K RAHMAN
MR. SAIDUL ALOM
PP, ASSAM

BAIL HEARING

- 18 [AB/324/2025](#)
HITESH RAY
Versus
THE STATE OF ASSAM
MR. P J SAIKIA, SR. ADV
MR. R B GOHAIN
MR K J SAIKIA
MR. R K MAHANTA
PP, ASSAM
- 19 [AB/724/2025](#)
FIXED
SALEH UDDIN
Versus
THE STATE OF ASSAM
MD B ISLAM
MR. A A MONDAL
MR A ALAM
PP, ASSAM

ORDERS

- 20 [Crl.Rev.P./224/2024](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED
MOFIDUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.
MR. V K CHANDAK
DR. T KALITA
MR P K DAS
MR A RAZZAK
PP, ASSAM
- 21 [Crl.Pet./886/2024](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED
RAVI PRASAD
Versus
THE STATE OF ASSAM AND ANR
MR. R SARMA
MR. S K ROY
MR A DEY
PP, ASSAM
- 22 [I.A.\(Crl.\)/1164/2024](#)
WITH LCR 3 FILES, OFFICE NOTYE,
FIXED
in Crl.A./396/2024
MONNAF ALI
Versus
THE STATE OF ASSAM AND ANR
MR. N N B CHOUDHURY
MR. A A BARMAN
MR. D SUTRADHAR
MR. SURAJIT DAS, AMICUS
CURIAE (R2)
PP, ASSAM
- WITH**
[Crl.A./396/2024](#)
MONNAF ALI
Versus
THE STATE OF ASSAM AND ANR
MR. N N B CHOUDHURY
MR. A A BARMAN
MR. D SUTRADHAR
MR. SURAJIT DAS, AMICUS
CURIAE (R2)
PP, ASSAM
- 23 [I.A.\(Crl.\)/82/2025](#)
WITH LCR 3 FILES, OFFICE NOTE,
FIXED
in Crl.A./28/2025
MD MAKIBUL ALI
Versus
THE STATE OF ASSAM
MR H R A CHOUDHURY
MR. A AHMED
MR F HAQUE
U U KHAN
PP, ASSAM

	WITH Crl.A./28/2025	MD MAKIBUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR F HAQUE U U KHAN	PP, ASSAM
24	I.A.(Crl.)/197/2025 WITH LCR 5 FILES, B/O in Crl.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MS PADMINI BARUA MR P DOLEY MS S JAIN	SIRAJ CHOUDHURY (R-2) PP, ASSAM
	WITH Crl.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MS RUKMINI BARUA MS PADMINI BARUA MR P DOLEY MS S JAIN	SIRAJ CHOUDHURY (R-2) PP, ASSAM
25	I.A.(Crl.)/247/2025 FIXED in Crl.Rev.P./2242/2025	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH AND ANR	MR P CHOUDHURY MS P SAIKIA	MR. A K BHUYAN (R-1) MS. N CHOUDHURY(R-1) MR. A KHOUND(R-1) MR J DAS(R-1) PP, ASSAM
	WITH Crl.Rev.P./2242/2025 (Filing Number)	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH	PUBALI SAIKIA	
26	I.A.(Crl.)/334/2025 in Crl.A./2868/2025	BULBUL BORGHAIN Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MS M BORA	PP, ASSAM
	WITH Crl.A./2868/2025 (Filing Number)	BULBUL BORGHAIN Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE	PP, ASSAM
	WITH I.A.(Crl.)/2869/2025 (Filing Number)	BULBUL BORGHAIN Versus THE STATE OF ASSAM	MR PRAKASH SONOWAL	
27	I.A.(Crl.)/336/2025 in CRL.A(J)/2640/2025	SRI JOGEN MANKI BHUMIJ Versus THE STATE OF ASSAM AND ANR,	MS B R A SULTANA	PP, ASSAM
	WITH CRL.A(J)/2640/2025 (Filing Number)	SRI JOGEN MANKI BHUMIJ Versus THE STATE OF ASSAM	BEGUM ROUSHAN ARA SULTANA	
	WITH I.A.(Crl.)/2643/2025 (Filing Number)	SRI JOGEN MANKI BHUMIJ Versus THE STATE OF ASSAM	BEGUM ROUSHAN ARA SULTANA	
28	I.A.(Crl.)/337/2025 in Crl.A./2692/2025	MD HILALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
	WITH Crl.A./2692/2025 (Filing Number)	MD HILALUDDIN Versus THE STATE OF ASSAM AND ANR	BAPAN CHOWDHURY	
	WITH I.A.(Crl.)/2693/2025 (Filing Number)	MD HILALUDDIN Versus THE STATE OF ASSAM	BAPAN CHOWDHURY	
29	Crl.Pet./367/2025 FIXED	MADHUCON PROJECTS LTD AND ANR Versus STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

HEARING

30	Crl.Pet./226/2013 PART-HEARD, CRL.PET. 273/2013(D/O), LCR 3 FILES, FIXED WITH Crl.Pet./373/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
31	Crl.Pet./373/2013 WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
32	Crl.A./215/2021 (TOP OF THE LIST), WITH LCR 3 FILES, P.B.-1, FIXED WITH I.A.(Crl.)/564/2021 in Crl.A./215/2021	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR.	MR.P N GOSWAMI SC, CBI MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY MR A DEY (R-2) MS M. DAS (R-2) PP, ASSAM
33	Crl.A./69/2022 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/188/2022 in Crl.A./69/2022	MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR. KAMAL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MD. S M RAHMAN MR. R AHMED	PP, ASSAM PP, ASSAM
34	Crl.Rev.P./545/2022 WITH LCR 7 FILES, FIXED WITH I.A.(Crl.)/399/2023 in Crl.Rev.P./545/2022	KAMAL ALI Versus THE STATE OF ASSAM MD. ABDUL MUTALIB Versus MD. SOFIQUL HOQUE AND ANR.	MD. S M RAHMAN MR. R AHMED MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM MR. H R A CHOUDHURY MR. M DUTTA MR. A M AHMED MS. S DEV MR J MAHANTA P. GHOSH PP, ASSAM
35	Review.Pet./123/2023 IN MAC.APP. 767/2022(D/O), WITH LCR, FIXED	MD. SOFIQUL HOQUE, Versus MD. ABDUL MUTALIB AND ANR. xxx Versus THE NATIONAL INSURANCE COMPANY LTD.	MR. M DUTTA MS S DEV MS. RUKMINI BARUA MS. PADMINI BARUA	MR. A M BORA MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
36	I.A.(Crl.)/1210/2024 WITH LCR 5 FILES, OFFICE NOTE, FIXED in Crl.A./416/2024 WITH Crl.A./416/2024	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM MR. J AHMED (R2-R4) MR H RAHMAN (R2-R4) PP, ASSAM
37	WITH Crl.A./68/2025	SERAJAN BIBI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. J AHMED MS A HUSSAIN R BEGUM MR H RAHMAN S AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1062/2025 FIXED	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
MOTION				
2	CRP/48/2025	ORIENTAL INSURANCE COMPANY LTD Versus SMT. DIPA SARKAR @ DIPA JOWADDAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
3	CRP(IO)/136/2025	MUKUT CHANDRA DAS Versus DHARMESWAR BORAH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
4	CRP(IO)/137/2025	RANJAN SAIKIA Versus JANMONI SAIKIA @ JUNMONI SAIKIA DAS	MR. B K DAS H P NEOG I J SINGPHO	
5	CRP(IO)/138/2025	BINOD RAJKHOWA Versus SMTI RUPA GUPTA AND 3 ORS	MR. M DUTTA S DAS	
6	CRP(IO)/139/2025	NIRMAL CHOWHAN Versus SMT. ASHA MISHRA AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	
ADMISSION				
7	WP(C)/801/2021 PART-HEARD, FIXED	MD. SEKENDER ALI AND 24 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU SC, FINANCE
8	WP(C)/5619/2023 PART-HEARD, FIXED, WITH LCR	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM MR P NAYAK
9	RFA/20/2025	NRIPEN BORA Versus SMTI SUMATI DAS	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
	WITH I.A.(Civil)/1185/2025 in RFA/20/2025	NRIPEN BORA Versus SMTI SUMATI DAS	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	

10	FAO/20/2025 (AS LAST ITEM), B/O WITH I.A.(Civil)/1177/2025 in FAO/20/2025	AZIR UDDIN MAZUMDAR Versus SHAMINA YEASMIN MAZUMDAR @ SHAMMI MAZUMDAR AND 8 ORS	MS D.CHAKRABARTY MS. D CHAKRABORTY	
		AZIR UDDIN MAZUMDAR Versus SHAMIMA YEASMIN MAZUMDAR ALIAS SHAMMI MAZUMDAR AND 8 ORS	MR. D CHAKRABARTY MS. D CHAKRABORTY	
11	MACApp./132/2025	KABOM PERTIN AND ORS Versus THE NEW INDIA ASSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR	
12	MACApp./136/2025 WITH I.A.(Civil)/1175/2025 in MACApp./136/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus MOMENA KHATUN AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus MOMENA KHATUN AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	MACApp./139/2025 WITH I.A.(Civil)/1182/2025 in MACApp./139/2025	ORIENTAL INSURANCE COMPANY LTD Versus PUJA BARMAN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR	
		ORIENTAL INSURANCE COMPANY LTD Versus PUJA BARMAN AND 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/35/2025 WITH I.A.(Civil)/3964/2024 in RSA/35/2025 WITH I.A.(Civil)/303/2025 in RSA/35/2025	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	MR. N ALAM MR K JAIN S A BAKHTIAR
		FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN	
		FAZAL ALI ALIAS FAZAL HAQUE Versus MD ASRAB ALI	MR. B K SEN MR A HUSSAIN	
15	RSA/41/2025	RANJIT DEB ROY Versus PUNJAB NATIONAL BANK	MR. S K GHOSH MS F AHMED	
16	RSA/43/2025	MADHUSMITA NATH Versus DR AJIT KUMAR BORAH	MR B SHARMA MR S SHARMA MR. M HASSAN	
<u>ORDERS</u>				
17	CRP(IO)/123/2025 CAVT. NO.023520/25,N PART-HEARD, FIXED	SRI BIRAJ MONI BORDOLOI Versus SRI SRI BATADRAVA THAN PARICALANA SAMITTEE	MR K K MAHANTA (Sr. Advocate) MR. R GOSWAMI MR. J DEKA MR. K M MAHANTA MS N BEGUM MR P J PATAR MR S GAUTAM	MR. K N CHOUDHURY MR. R J DAS N GAUTAM FOR CAVEATOR
18	FAO/84/2024 WITH LCR, B/O WITH I.A.(Civil)/3508/2024 in FAO/84/2024	MANOJ LALA Versus RAJENDRA KUMAR SAMSUKHA AND 10 ORS	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA	MR. A Y CHOUDHURY
		MANOJ LALA Versus RAJENDRA KUMAR SAMSUKHA AND 10 ORS A	MR. B CHAKRAVARTY MR. B CHAKRAVARTY MR. S UPADHAY	

19	RSA/134/2024 WITH LCR	M/S ASSENT CHEMICALS LTD AND ANR. Versus THE STATE OF ASSAM ND 6 ORS.	MR G N SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	GA, ASSAM SC, REVENUE
20	I.A.(Civil)/617/2024 in RSA/128/2002 (D/O) in RSA/128/2002	BANA LATA DEVI and ORS Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
	WITH I.A.(Civil)/1840/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	WITH I.A.(Civil)/1841/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	WITH I.A.(Civil)/1842/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MS.J DEKA MR.R ROY	
	WITH I.A.(Civil)/3148/2018	SMTI. BANA LATA DEVI AND 6 ORS Versus MD. ABDUR RAQUIF @ RAKIB ALI AND 3 ORS.	MR. P ROY MS. B CHOUDHURY	
	WITH I.A.(Civil)/3405/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3406/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3407/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3385/2023	BANALATA DEVI and ORS Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
	WITH I.A.(Civil)/3386/2023	BANALATA DEVI AND ORS. Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
21	I.A.(Civil)/250/2025 WITH LCR, FIXED in MACApp./45/2022	RUPALI RABHA AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR	MR. S DAS	MR. S K GOSWAMI
	WITH MACApp./45/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RUPALI RABHA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI
22	I.A.(Civil)/889/2025 FIXED in CRP/53/2024	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM

	WITH CRP/53/2024	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
23	I.A.(Civil)/928/2025 in CRP(IO)/542/2024	KRISHNA DEY Versus THE STATE OF ASSAM	MR D N BHATTACHARYYA	GA, ASSAM
	WITH CRP(IO)/542/2024	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA(R-1) MR. A PHUKAN(R-1)
	WITH I.A.(Civil)/930/2025 in CRP(IO)/542/2024	KRISHNA DE Versus THE STATE OF ASSAM	MR D N BHATTACHARYYA	GA, ASSAM
24	I.A.(Civil)/987/2025 in CRP(IO)/103/2025	KUTUB UDDIN LASKAR AND 14 ORS Versus MOIN UDDIN LASKAR AND 9 ORS	MR. A H M R CHOUDHURY	
	WITH CRP(IO)/103/2025	KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS.	MR. A H M R CHOUDHURY	
	WITH I.A.(Civil)/825/2025 in CRP(IO)/103/2025	KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS.	MR. A H M R CHOUDHURY	
HEARING				
25	RSA/202/2016 WITH LCR, FIXED	ON THE DEATH OF RASHOMOY CHANDA HIS LEGAL HEIRS MANIK CHANDA and 6 ORS Versus RAJU DAS and ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	GA, ASSAM MR. K PHUKAN MR M J QUADIR MR.S Y AHMED(R- 1-4) MS M KHANIKAR(R- 1-4)
26	RSA/250/2019 WITH LCR, FIXED	JAHURA KHATUN AND 4 ORS Versus MD. SORMAN ALI AND 14 ORS	MR. B D GOSWAMI MR. R SARMA MS. P BARMAN	K U AHMED K U AHMED MS P SARMA (R1-R7, R9-R15) MR. M HUSSAIN (R1-R7, R9-R15) MS N HASAN (R1-R7, R9-R15)
27	RSA/125/2022 WITH LCR, FIXED	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025

15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./2403/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
3	Bail Appln./2474/2024 WITH CASE RECORD(SCANNED COPY)	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
4	Bail Appln./2603/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SMTI NAINAH DEVI Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
5	Bail Appln./3558/2024 WITH CASE RECORD(SCANNED COPY)	AZIZUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
6	Bail Appln./3835/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	FAIJUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	Bail Appln./688/2025 WITH CASE RECORD AND CD (SCANNED COPY)	ROMJUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	Bail Appln./730/2025 FIXED	MAMONI KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
9	Bail Appln./740/2025 WITH CASE RECORD(SCANNED COPY)	RIYAJUL SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
10	Bail Appln./882/2025 WITH CASE RECORD(SCANNED COPY)	SHORAB ALI @ BABLU @ BABU Versus THE STATE OF ASSAM	MR. H ALI MR A N AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
11	AB/3147/2024 FIXED	ANSARUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM

12	AB/400/2025 FIXED	SRI RAHUL KR DUTTA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR D K BHATTACHARYYA, Amicus curiae,(R-2) PP, ASSAM
13	AB/533/2025 WITH CASE RECORD(SCANNED COPY) , OFFICE NOTE	MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
14	AB/576/2025 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM
HEARING				
15	Review.Pet./51/2023 IN MAC.APP. 368/2017(D/O), WITH LCR, FIXED	RINKU SINGH @ RINKU KUMARI Versus NEW INDIA ASSURANCE CO LTD.	MR K BHUYAN MR. M U E BHUYAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
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15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
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18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1581/2025 FIXED	BRAJANATH BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K TALUKDAR A BEGUM	GA, ASSAM SC, REVENUE
2 WP(C)/1632/2025	SABUJ ROY AND ORS Versus THE STATE OF ASSAM AND ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
3 WP(C)/1943/2025 FIXED	SANKARACHARJYA BASUMATARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR MS A DAS	GA, ASSAM
4 WP(C)/1991/2025	M/S TIOK TEA ESTATE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, FINANCE AND TAXATION
5 WP(C)/1992/2025	M/S TIOK TEA ESTATE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, FINANCE AND TAXATION
6 WP(C)/1993/2025	M/S TIOK TEA ESTATE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, FINANCE AND TAXATION
7 WP(C)/1994/2025	M/S TIOK TEA ESTATE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, FINANCE AND TAXATION
8 WP(C)/1998/2025	MOHAMMAD ARIF Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE AND TAXATION
9 WP(C)/2000/2025	LOHIT GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE AND TAXATION
10 WP(C)/2002/2025	MANOJ KUMAR SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, FINANCE AND TAXATION

11	WP(C)/2004/2025	SANJEEB KALWAR Versus THE STATE OF ASSAM AND ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR B P SARMAH B SAHA	SR. GA, ASSAM SC. REVENUE
12	WP(C)/2006/2025	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR JITENDRA DAS MR. R K SARMA	GA, ASSAM SC, REVENUE
13	WP(C)/2007/2025	SHAIL BEHARI TIWARI Versus UNION OF INDIA AND ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY B SAHA S J KALITA	SC, GST DY.S.G.I.
14	WP(C)/2016/2025	AINAL MIYAN AND 3ORS Versus THE STATE OF ASSAM AND 4ORS	MR. K N CHOUDHURY MR. B K DAS	SC, CO OP GA, ASSAM
15	WP(C)/2017/2025	LALBAHADUR KURMI AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S DAS E KHANDAKAR	GA, ASSAM
16	WP(C)/2021/2025 B/O	KADER ALI Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH S LASKAR	GA, ASSAM SC, REVENUE
17	WP(C)/2025/2025	GOLAGHAT NAGAR SAPTAHIK MODI BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K AZAD H ALAM	GA, ASSAM
ADMISSION				
18	WP(C)/1510/2021 FIXED	SHARIFA KHATUN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN	MR D K SARMAH (R-1 TO 4) MR. R ISLAM (R5) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) MR. N BARDOLOI (R5) SC, I O C
19	WP(C)/915/2023 HEARD AT SAME LENGTH, WITH LCR (1 FILE), FIXED	RUMA DEY BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9- R11) MR. H BURAGOHAIN (R9- R11) SC, TRANSPORT SC, I O C SC, OIL
20	WP(C)/2374/2023 FIXED	DHARITRI BALA DAS AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI MR. C MAHANTA	SC, APDCL MR B PATHAK (R- 2,3,4) MR B HAZARIKA (R- 2,3,4) MR V KUMAR (R- 2,3,4) MS M TIWARI (R- 2,3,4) DY.S.G.I. SC, BSNL
21	WP(C)/651/2025 FIXED	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
WITH I.A.(Civil)/519/2025 in WP(C)/651/2025		MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR
22	WITH WP(C)/653/2025	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION

23	WP(C)/853/2025 FIXED	JOYMEN THAOSEN AND 82 ORS Versus THE STATE OF ASSAM AND ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, N C HILLS SC, PWD
24	WITH WP(C)/4207/2024	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
25	WITH WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
26	WP(C)/901/2025 FIXED	MUSABBAR ALI KHAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	SC, P AND R.D. GA, ASSAM
27	WP(C)/909/2025 FIXED	SOFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
28	WP(C)/1411/2025 FIXED	M/S NITAI KANGSA BANIK AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MR S K SAHA	DY.S.G.I.
ORDERS				
29	Cont.Cas(C)/650/2024 FIXED	MIR SUMESHUDDIN AHMED Versus BABUL BAISHYA, ACS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. S R BORUAH
30	WP(C)/3179/2024 B/O	HUSSAIN AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA MS. B CHETIA	GA, ASSAM SC, PWD
31	I.A.(Civil)/967/2025 in WP(C)/7463/2023	ON THE DEATH OF JAGATDHAR CHAKRAVARTY ALIAS JAGATDHAR SARMA HIS LEGAL HEIRS CHITRA SARMA CHAKRAVARTY Versus THE UNION OF INDIA	MR. R N D SARMA MR. A DHAR	GA, ASSAM DY.S.G.I. SC, REVENUE
32	WITH WP(C)/7463/2023	JAGATDHAR CHAKRAVARTY@ JAGATDHAR SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. R N D SARMA MR. A DHAR	GA, ASSAM MR. K BHATTACHARJEE (r-5) MS T BARUAH (r-5) DY.S.G.I. SC, REVENUE
32	I.A.(Civil)/970/2025 in WP(C)/8880/2018	JAIRAJ BIKRAM SINGH Versus STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	GA, ASSAM MR. M BERIA SC, REVENUE SC, GMC
33	WITH WP(C)/8880/2018	JAIRAJ BIKRAM SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA S CHANDA MR. S CHAMARIA MR. P DEKA MR. A CHETIA MR. M ALI MR A N SARMAH MR R KALITA MR. M SAHEWALLA	GA, ASSAM MR. D M THAKURIA (R4-R6) MR. N N JHA (R5, R6) MR. A DHAR (R-4,5,6) MR. M BERIA (R5, R6) MS M SAHOO (R5, R6) MS. I THAKURIA (R4-R6) SC, REVENUE
33	I.A.(Civil)/1039/2025 in WP(C)/1659/2023	ON THE DEATH OF INDRAJIT NARAYAN DEV, HIS LEGAL HEIRS, MS. VIKEYENO ZAO AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P C GOSWAMI MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, GMC
	WITH WP(C)/1659/2023	INDRAJIT NARAYAN DEV Versus THE STATE OF ASSAM AND 4 ORS	MR. P C GOSWAMI MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, REVENUE SC, GMC

WITH
[I.A.\(Civil\)/1045/2025](#)
in WP(C)/1659/2023

ON THE DEATH OF INDRAJIT NARAYAN
DEV, HIS LEGAL HEIRS, MS. VIKEYENO
ZAO AND 2 ORS

MR. P C GOSWAMI
MR. B D GOSWAMI
MR. J M GOGOI

GA, ASSAM
SC, GMC

Versus

THE STATE OF ASSAM AND 4 ORS

WITH
[I.A.\(Civil\)/1046/2025](#)
in WP(C)/1659/2023

ON THE DEATH OF INDRAJIT NARAYAN
DEV, HIS LEGAL HEIRS, MS. VIKEYENO
ZAO AND 2 ORS

MR. P C GOSWAMI
MR. B D GOSWAMI
MR. J M GOGOI

GA, ASSAM
SC, GMC

Versus

THE STATE OF ASSAM AND 4 ORS

BODOLAND SECURITY SERVICES

MR. D SARAF

SC, GST
DY.S.G.I.

Versus

THE UNION OF INDIA AND 3 ORS

BODOLAND SECURITY SERVICES

MR. D SARAF

SC, GST
DY.S.G.I.

Versus

THE UNION OF INDIA AND 3 ORS

34 [I.A.\(Civil\)/1124/2025](#)
in WP(C)/6226/2023

WITH
[WP\(C\)/6226/2023](#)

35 [WP\(C\)/1015/2023](#)

BODOLAND SECURITY SERVICES

MR. D SARAF

SC, GST
DY.S.G.I.

Versus

THE UNION OF INDIA AND 4 ORS.

HEARING

36 [WP\(C\)/3490/2016](#)
PART-HEARD, FIXED

MUKTASHREE HIGH SCHOOL and ANR.

MR.A DASGUPTA
MS.B DAS
MR.S CHAKRABARTY

MR.P K ROY(R-2-5)
C.G.C.
MR.M DUTTA(R-2-5)
MR.A CHAKRABORTY(R--
-5)
MR K CHAKRAVARTY R-2-5
ASSTT.S.G.I.
MS.H TERANGPI
MR.R BARUAH
MR. K K DUTTA
MR.B GOGOI
MR.P NAYAK
MS.M THAKURIA
MR.A DEKA

Versus

THE UNION OF INDIA and 4 ORS

37 [Crl.Pet./867/2013](#)
FIXED

KUMAR DEEPAK DAS
Versus
SHRI HIMANTA BISWA SARMA and 2 ORS

MR.K AGARWAL
MR.M CHOUDHURY
MR.A K DAS

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025

20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1118/2025	MUSTAFA KAMAL HASSAN ALIAS JAHANGIR AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN	PP, ASSAM
2	Bail Appln./1119/2025 B/O	ABDUL KALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
3	AB/562/2025 FIXED	ASHISH KR DEY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
4	AB/846/2025	ASHOK CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB MR. I U CHOWDHURY	PP, ASSAM
5	AB/848/2025	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
6	AB/849/2025	ISMAIL ALI Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./527/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	Bail Appln./599/2025 FIXED	AMIR HUSSAIN @ MD AMIR HUSSAIN Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
9	WITH AB/370/2025	ABDUS SALAM @ ABDUL SALAM AND ANR. Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
10	Bail Appln./614/2025 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	ABDUR KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

11	Bail Appln./829/2025 FIXED	JINAR @ JITENDRA BASUMATARY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
12	Bail Appln./837/2025 FIXED	SAFIKUL ISLAM @ SHAFIKUL ISLAM Versus THE STATE OF ASSAM	U U KHAN	MR. S K DEKA (INFORMANT) A GAUTAM (INFORMANT) MR. C TALUKDAR (INFORMANT) PP, ASSAM ARUNABH SARMA (INFORMANT) MS. D DAS (INFORMANT)
13	Bail Appln./859/2025 FIXED	SANIYA BEGUM Versus THE STATE OF ASSAM	MR. W RAHMAN	PP, ASSAM
14	Bail Appln./866/2025 FIXED	AMULYA CHANDRA RAJBANSHI ALIAS BHAITI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
15	Bail Appln./893/2025 FIXED	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
16	Bail Appln./914/2025 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	Bail Appln./968/2025 FIXED	DURGA CHAUHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
18	Bail Appln./1032/2025 FIXED	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
19	Bail Appln./1063/2025 FIXED	MD RASHIDUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
20	Bail Appln./1069/2025 FIXED	SRI HIRANYA KR PATGIRI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/27/2025 WITH OFFICE NOTE, FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	T A LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
22	AB/274/2025 FIXED	ZOHAIN NAZ TANVEER AND 6 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI	PP, ASSAM
23	AB/446/2025 FIXED	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
24	AB/596/2025 FIXED	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
25	AB/608/2025 FIXED	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
26	AB/619/2025 FIXED	RAFIQUE UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
27	AB/631/2025 WITH OFFICE NOTE, FIXED	ABDULLA AHMED Versus THE STATE OF ASSAM	G. R. SINGHA MS D ANGANA	MR J C BORAH (INFORMANT) PP, ASSAM
28	AB/644/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HIKMAT ALI Versus THE STATE OF ASSAM	MR. J AHMED MR N ZAMAN	PP, ASSAM

29	AB/667/2025 FIXED	MUSTAFA AHMED ANDI 3 ORS Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR P SONOWAL	PP, ASSAM
30	AB/714/2025 FIXED	SADDAM HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR A U AHMED MR S ISLAM	PP, ASSAM
31	AB/731/2025 FIXED	SATYAJIT BORAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
32	AB/732/2025 FIXED	KOBIR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
33	AB/738/2025 FIXED	JAKIR HUSSAN AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY G UDDIN MR. N HUSSAIN	PP, ASSAM
34	AB/741/2025 FIXED	FARUK ALI Versus THE STATE OF ASSAM	MR N AHMED MR N AHMED MS. S DEVI	PP, ASSAM
35	AB/753/2025 FIXED	SRI BABUL LAHON Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS P DEKA	PP, ASSAM
36	AB/755/2025 FIXED	JAYDEB RAY Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
37	AB/772/2025 FIXED	SALA UDDIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
38	AB/780/2025 FIXED	KALPAJIT GOGOI @ KALPAJYOTI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
39	AB/790/2025 FIXED	KARAN SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
40	AB/805/2025 FIXED	ABDUL KALAM Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025

16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1112/2025	LALHRIATPUIA AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
2	Bail Appln./1113/2025	SEILEN KUKI Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
3	Bail Appln./1114/2025	BITUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA A KALITA A GHOSAL	PP, ASSAM
4	Bail Appln./1115/2025	SOREIPAM SHIMRAY Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
5	Bail Appln./1116/2025	BIKASH RAY Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK MR B KARDONG	PP, ASSAM
6	Bail Appln./1117/2025	SRI JASBIR SINGH Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
7	Bail Appln./1124/2025	SULTAN HUSSAIN Versus THE STATE OF ASSAM	MR A IKBAL MS A BORAH	PP, ASSAM
8	Bail Appln./1127/2025	CHANDAN BORAH AND ANR. Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
9	Bail Appln./1128/2025	MD ALIMUDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
MOTION				
10	AB/609/2025 FIXED	JOHOR UDDIN SK AND ANR Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN	PP, ASSAM
11	AB/837/2025	BISHNU SARKAR Versus THE STATE OF ASSAM	MR. R DE MS. M BAISHYA MS. I DAS MS. B SARMAH	PP, ASSAM

12	AB/838/2025	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	PP, ASSAM
13	AB/839/2025	RASIDUL RAHMAN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
14	AB/855/2025	SABINA YESMIN AMIR HUSSAIN SHEIKH AND 7 ORS. Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./3865/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD	MD ISLAM ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR P DAS MR K J PATHAK B DAS MS N BARUAH	PP, ASSAM
16	WITH Bail Appln./546/2025	AKHTAR HUSSIAN @ CHINTU ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
17	Bail Appln./3955/2024 WITH CASE RECORD(SCANNED COPY)	MD ISLAM UDDIN Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
18	Bail Appln./772/2025 FIXED	SRI JIT BAHADUR JOGI Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
19	Bail Appln./778/2025 WITH OFFICE NOTE, FIXED	BIPLAB DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
20	Bail Appln./796/2025 FIXED	KESHAB BORA ALIAS KESHAB BORAH Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	MR. S RANA (R-2) PP, ASSAM
21	Bail Appln./812/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SIHAB UDDIN @ SIYAB UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A DAS MS A BORAH MR. A K DAS	PP, ASSAM
22	Bail Appln./937/2025 WITH OFFICE NOTE, FIXED	ASHIKUL HOQUE @ ASHIKUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
23	Bail Appln./1001/2025 WITH OFFICE NOTE, FIXED	IMANUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. T R SARMA MR. A K ROY	PP, ASSAM
24	Bail Appln./1034/2025 FIXED	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
25	Bail Appln./1036/2025 FIXED	LUKHO MANDAL AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
26	Bail Appln./1047/2025 FIXED	MANASHAB BISWAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM

BAIL HEARING

27	AB/544/2025 FIXED	DENIS DIENGNAN Versus THE STATE OF ASSAM	MR R ISLAM MR. H L SHANGEEISHO	PP, ASSAM
28	AB/615/2025 FIXED	AYUB KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS S S ZIA MS R DEKA	PP, ASSAM
29	AB/676/2025 WITH OFFICE NOTE, FIXED	MOHESH TURI @ MAHESH MIRDHA Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. A AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
30	AB/712/2025 WITH OFFICE NOTE, FIXED	RAVINDRA KUMAR RAWAL Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	DY.S.G.I.

ORDERS

31	I.A.(Civil)/855/2025 CRP(I/O) 139/2024(D/O), FIXED in CRP(IO)/139/2024	NRIPENDRA BHUYAN Versus THE ASSAM PWD ENGINEERS SERVICE ASSOCIATION AND 30 ORS	MR. B D KONWAR SR. ADV. MR A DAS MS. B SOREN MR H AGARWAL MR J SINGH	
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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6516/2024	SAHIM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
2	Cont.Cas(C)/148/2025	REBA KANTA GOGOI Versus MANISH THAKUR, IAS AND 2 ORS.	MR A BORUAH	
3	Cont.Cas(C)/197/2025	SRI PRABHAT KUMAR KALITA Versus SMT KEERTHI JALLI	MR D MAHANTA	
4	WP(C)/1796/2025	DIPANKAR HAZARIKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
5	WP(C)/1834/2025 FIXED	SMTI SANTANA SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MR D KALITA MR. H R DAS MR J LOTH	SC, HEALTH AND F W
	WITH I.A.(Civil)/1179/2025 in WP(C)/1834/2025	SMTI SANTANA SARMA AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR D KALITA MR. H R DAS MR J LOTH	SC, HEALTH
6	WP(C)/1996/2025	C/N 110 GAISING RONGMEI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R RONGMEI MS. S DEVI D GONMEI	GA, ASSAM
7	WP(C)/2008/2025	AMARENDRA BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ZAMAN MR. M ALAM	GA, ASSAM
8	WP(C)/2009/2025	SALMA KHATUN Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, BTC
9	WP(C)/2010/2025	NIRODA BARMAN AND 22 ORS Versus THE STATE OF ASSAM AND 16 ORS.	MR. M HUSSAIN S W HUSSAIN	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, FINANCE

10	WP(C)/2011/2025	MISS KATRINA BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, AG SC, WATER RESOURCE
11	WP(C)/2012/2025	MUSAFIR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	GA, ASSAM
12	WP(C)/2013/2025	MASURA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM
13	WP(C)/2014/2025	ASHOK CHANDRA SARMA AND 6 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, APDCL SC, APGCL SC, AEGCL
14	WP(C)/2015/2025	GABRIEL TIRKEY Versus THE STATE OF ASSAM AND ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, GAD SC, FINANCE
15	WP(C)/2027/2025	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, FOREST SC, FINANCE
ADMISSION				
16	WP(C)/6110/2024 TOP OF THE LIST, FIXED	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH
17	WP(C)/99/2017 FIXED	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 3 ORS.	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST GA, ASSAM
18	WITH WP(C)/293/2015	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES' ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR.C DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST MR.R BORA
19	WP(C)/6075/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR. N MAZUMDER MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR A IKBAL MD IMRAN	SC, HEALTH AND F W
20	WP(C)/7304/2023 FIXED	KHURSHED ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
21	WITH WP(C)/2780/2024	VISHAL VIKRAM BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
22	WP(C)/997/2024 FIXED	DWIJEN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR P K DAS MR D S DEKA MR A RAZZAK	GA, ASSAM
23	WP(C)/3876/2024 FIXED	C/5023374 HAV/CLERK L TOMBA SINGHA AND 421 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. S S ROY DY.S.G.I.

24	WP(C)/4650/2024 FIXED	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
25	WP(C)/659/2025 FIXED	SAUMYABRATA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
26	WP(C)/1315/2025 FIXED	MD SARTAZ AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR B PATHAK(R-2 TO 6) MR B HAZARIKA (R-2 TO 6) MR. M SHARMAH(R-2 TO 6) DY.S.G.I. SC, BSNL
27	WP(C)/1377/2025 FIXED	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE
ORDERS				
28	Cont.Cas(C)/222/2019	KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S. AND ORS	MR G Z AHMED MR. A A HUSSAIN	MR G N SAHEWALLA(R-3) MR M SAHEWALLA(R-3) MS G DUGAR(R-3)
29	Cont.Cas(C)/23/2021 FIXED	MADAN LAL BOSE Versus DHARANI DHAR BORO, ACS AND ANR	N BAISHYA MR. M SARANIA MR H MEDHI	MR. D SAIKIA (R-1) MS. R B BORA (R-1) MR. S BORA (R-1)
30	Cont.Cas(C)/436/2023	BHARATI HAZARIKA Versus NARAYAN KONWAR, IAS	MR B D DAS MR H K SARMA MRS R DEKA MR S BORA	
31	Cont.Cas(C)/762/2023 FIXED	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
WITH				
32	WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
33	WP(C)/3259/2024 FIXED	DR. JAYA THAKUR AND 9 ORS Versus THE UNION OF INDIA AND 14 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY(R-10,11,12,13,14,15) MR. R M DEKA(R-10,11,12,13,14,15) MR. K GOGOI(R-1,2) MS N MAHANTA(R-10,11,12,13,14,15) DY.S.G.I. SC, HEALTH
WITH				
I.A.(Civil)/951/2025 in WP(C)/3259/2024		DR MRS JAYA THAKUR AND ORS Versus THE UNION OF INDIA AND ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. K N CHOUDHURY MR. R M DEKA(R-10,11,12,13,14,15) MS N MAHANTA(R-10,11,12,13,14,15) SC, HEALTH
34	WP(C)/160/2025 B/O	TAPASH KUMAR BHUYAN Versus THE STATE OF ASSAM AND 12 ORS	MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM MR. J K GOSWAMI(R-4,6,9,10) MR D J BORO (R-4,6,9,10)
35	WP(C)/961/2025 WITH OFFICE NOTE, FIXED	JAYANTA CHOWHAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	SC, BTC
36	I.A.(Civil)/1009/2025 FIXED in WP(C)/6242/2023	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND ORS	MR H K DAS MR N K SARMA MR N K SARMA	MR C BARUAH SC, AG (A AND E) GA, ASSAM SC, AG MS. M BHATTACHARJEE

WITH
[WP\(C\)/6242/2023](#)

DEEPAK RANJAN DAS
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. U K NAIR
MR H K DAS
MR N K SARMA

GA, ASSAM
SC, AG

HEARING

- 37 [WP\(C\)/3886/2020](#)
PART-HEARD, FIXED
SUNIL KUMAR MISRA
Versus
THE STATE BANK OF INDIA AND 5 ORS.
MR. P K TIWARI
MR. R J DAS
MR. S P SHARMA
MS U SHARMA
MR H BURAGOHAIN
MR. B J MUKHERJEE
- 38 [WP\(C\)/538/2023](#)
TOP OF THE LIST, FIXED
SAMIR DEY
Versus
THE STATE BANK OF INDIA AND 4 ORS
MS. S PARVEEN
MR H K DAS
MR. N BARUAH
MR G JALAN (r-2)1 to 5)
- 39 **WITH**
[WP\(C\)/2713/2022](#)
DEBAJIT TALUKDAR
Versus
THE STATE BANK OF INDIA AND 4 ORS
MR G RAHUL
MR. D M NATH
MR G JALAN
- 40 [WP\(C\)/5610/2015](#)
FIXED
ASSAM HOMOEOPATHIC MEDICAL
SERVICE ASSOCIATION and ANR
Versus
THE STATE OF ASSAM and 9 ORS
MRSB BHUYAN
MR.U K NAIR
MR. M P SARMA
MR A CHAKRABORTY
MR.D J BARMAN
GA, ASSAM
SC, FINANCE DEPTT.
SC, HEALTH
- 41 [WP\(C\)/2452/2020](#)
FIXED
BIMAN PHUKAN
Versus
THE STATE OF ASSAM AND 4 ORS.
MR. S BORTHAKUR
MS. S KAKATI
MR. R BARTHAKUR
GA, ASSAM
- 42 [WP\(C\)/4319/2021](#)
FIXED
SHANTANU DHAR AND ANR
Versus
THE STATE OF ASSAM AND 6 ORS
MR G BAISHYA
MD. A HASSAN
S K HAZARIKA
SC, FINANCE AND
TAXATION
GA, ASSAM
- WITH**
[I.A.\(Civil\)/1945/2021](#)
in WP(C)/4319/2021
KAMALESWAR LAHARY
Versus
THE STATE OF ASSAM AND 7 ORS
MR. D K DAS
- WITH**
[I.A.\(Civil\)/2070/2021](#)
in WP(C)/4319/2021
SHANTANU DHAR AND ANR
Versus
THE STATE OF ASSAM AND 6 ORS
MR G BAISHYA
MD. A HASSAN
SC, FINANCE AND
TAXATION
GA, ASSAM
- WITH**
[WP\(C\)/3565/2023](#)
SHANTANU DHAR
Versus
THE STATE OF ASSAM AND 7 ORS
MR G BAISHYA
MD. A HASSAN
MS. P DAS
GA, ASSAM
MR D K DAS (r-7)
MR H BETALA (r-7)
MR C KUMAR (r-7)
SC, WPT AND BC
SC, TAXES
- 44 [WP\(C\)/1638/2022](#)
FIXED
PRANJAL BORUAH AND 3 ORS
Versus
OIL AND NATURAL GAS CORPORATION
LTD (B)
MR D TALUKDAR
MR P CHOWDHURY
MR. B K DAS
MR H P GUWALA
- 45 [WP\(C\)/3999/2022](#)
FIXED
SWAPNA KHANOM AND ANR
Versus
THE STATE OF ASSAM AND 11 ORS
MR. A K TALUKDAR
MR. S ISLAM
GA, ASSAM
SC, AG
MR H R CHOUDHURY (r-11,12)
S. TALUKDAR
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
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6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025

9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(Civil)/925/2022 in RSA/3181/2022	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. S BISWAS MR. A BORO	MS. R CHOUDHURY (R-1,3, TO 7) MR N RAHMAN
	WITH RSA/3181/2022 (Filing Number)	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS. E	MR. S BISWAS	
	WITH I.A.(Civil)/2930/2023	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. A BORO MR. A BORO	MS. R CHOUDHURY
2	Bail Appln./1421/2024	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1111/2025	NEILHING DOUNGEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	S. TALUKDAR PP, ASSAM
4	Bail Appln./1120/2025	SRI SALAM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
5	Bail Appln./1121/2025	NAYAN DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
6	Bail Appln./1122/2025	MONIRUDDIN MONDAL AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN B ALI SK	PP, ASSAM
7	Bail Appln./1123/2025	SRI BIRBAL BASUMATARY Versus THE STATE OF ASSAM	MR P H KONWAR	PP, ASSAM
8	Bail Appln./1125/2025	MAHBUB HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

9	Bail Appln./1126/2025	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR A IKBAL MS A BORAH	PP, ASSAM
10	Bail Appln./1129/2025	SRI VINAY KUMAR @ VINAY YADAV AND ANR. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
<u>MOTION</u>				
11	AB/836/2025	EUSHAB ALI SHEIKH ALIAS ESOB ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	PP, ASSAM
12	AB/840/2025	INDESWAR DAS AND ANR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
13	AB/841/2025	SRI NILOY DAS @ RASEL DAS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR B K DAS	PP, ASSAM
14	AB/842/2025	SAYED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
15	AB/843/2025	BAKUL SONOWAL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
16	AB/844/2025	JAMSHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
17	AB/845/2025	SRI PINKU KUMAR Versus THE STATE THROUGH CBI	MR. S D PURKAYASTHA MS S.S.BORA	SC, C B I
18	AB/847/2025	ANOWAR HUSSEIN ALIAS ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
19	AB/850/2025	ABDUL HAMID Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
20	AB/851/2025	AMINUR ISLAM AND 7ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
21	AB/852/2025	SRI DEBA KUMAR DAS ALIAS DEBA DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN B SARKAR	PP, ASSAM
22	AB/853/2025	KHABUR UDDIN Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
23	AB/854/2025	SAMIR CHETRI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./280/2025 WITH OFFICE NOTE, FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM	RAFIKA HUSSAIN J S AHMED	PP, ASSAM
25	Bail Appln./355/2025 WITH CASE RECORD(SCANNED COPY), FIXED	GOPAL CHANDRA RAI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, DRI

26	Bail.Appln./622/2025 WITH OFFICE NOTE, FIXED	BIPLAB MAZUMDER Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	
27	Bail.Appln./898/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FORIDUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail.Appln./901/2025 FIXED	TIPUL DUTTA @ TUPUL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
29	WITH Bail.Appln./891/2025	SRI MANUJ DIHINGIA Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
BAIL HEARING				
30	AB/801/2025 FIXED	MOSTOKIN ALI @ MUSTAKIN ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
ORDERS				
31	Review.Pet./90/2020 in RSA/150/2017 (D/O), WITH LCR, FIXED	ABDUL JALIL LASKAR Versus AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	MR. S K GHOSH MS F AHMED
32	I.A.(Civil)/2499/2023 (PERSONAL APPEARANCE), FIXED in Mat.App./9467/2023 WITH Mat.App./9467/2023 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS MS. S B CHOUDHURY	MR B PUSHILAL MR S PANDIT
33	Review.Pet./31/2025 in MACApp./271/2020 (D/O)	SAPNA PURI @ SAPNA DEVI AND 3 ORS Versus SAHADOT ALI AND ANR	MR. A LAL M K DEB	
34	Review.Pet./40/2025 in RSA/122/2024 (D/O), WITH LCR, B/O	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMT. RENUKA DAS AND ANR Versus PANKAJ SARDA AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS T J SAHEWALLA	
HEARING				
35	MFA/125/2011 PART-HEARD, FIXED, WITH LCR WITH MC/3622/2011 in MFA/125/2011 WITH MC/1138/2012 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD, UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD, UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH MSB DEVI MR.N K DAS MS.R R BORAH MSB DEVI MR.N K DAS MS.R R BORAH	MS.G TRIPATHI MR.G KHANDLIA MS.J TRIPATHI

36	RFA/116/2017 PART-HEARD, FIXED, WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
37	RFA/119/2017 PART-HEARD, FIXED, WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(C)/30/2024	ANAMIKA TALUKDAR Versus NILAMANI RAJBONGSHI	MR. D BORAH	
2	Tr.P.(C)/41/2024	DIPIKA NATH Versus BABLU NATH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
3	Tr.P.(C)/55/2024	NAMITA SAIKIA Versus RITUPARNA SAIKIA	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	MR. K BORUAH MR. M ALAM MS. P BORAH
ORDERS				
4	Tr.P.(C)/25/2022	LUCKY BHOWMICK @ LUCKY BISWAS Versus RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
5	Tr.P.(C)/52/2022	PRIYANKA BORPUJARI Versus MANJYOTI SHARMA	MR G KAKOTI MR. P THAKURIA MR. L R BORAH	MR. S N TAMULI MS. A BEGUM P DEKA
6	Tr.P.(C)/67/2022	NAREN DAS Versus PRATIVA DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR R K MOUR MR. D SARMA MR P DAS A DAS
7	Tr.P.(C)/109/2022	NIVAMONI BORAH Versus MRIDUL HAZARIKA	MR. P SAIKIA	MRS. B GOGOI (R-1) MR G CHAMUAH (R-1)
8	Tr.P.(C)/4/2023	MAIDANGSHREE BORO Versus RITURAJ RABHA	MR N J DAS	MR K THAKUR MR D MEDHI B ALI SK
9	Tr.P.(C)/29/2023 WITH LCR	AFRUZA BEGUM Versus MAHIJUR RAHMAN	MR. B K SEN MR F HAQUE MR A HUSSAIN	MR. A T SARKAR MS S PATAR
10	Tr.P.(C)/44/2023	RUPASHREE DUTTA Versus SHRI KANTISH DUTTA	MS. S DASGUPTA MS S DASGUPTA	MR. R C PAUL MR. A R DAS
11	Tr.P.(C)/58/2023	DHANJIB RABHA @ DHANJIB PRASAD RABHA @ DHANJEEP PRASAD RABHA Versus PARSIA SULTANA RAHMAN AND 2 ORS	MR. DITUL DAS MR. R RAHMAN	MR. R PHUKAN

12	Tr.P.(C)/67/2023	KANCHAN DUTTA Versus RAJASHRI DAS @ RAJASHRI DUTTA	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR. D P CHALIHA MR M RANA MD. I AHMED
13	Tr.P.(C)/81/2023	MANJU MANDAL Versus SUBODH SARKAR	MS. RUKMINI BARUA MS. PADMINI BARUA	
14	Tr.P.(C)/84/2023	IRFAN KHAN Versus NAGMA KHAN	MR. B J MUKHERJEE MS R SAHA	MR. A K GUPTA MR. R S MISHRA
15	Tr.P.(C)/85/2023	RANA MAYA PRADHAN Versus BIKASH NEWAR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
16	Tr.P.(C)/94/2023	SMTI. KONGKONA SARMAH Versus SAILENDRA KUMAR SARMAH AND ANR	MR. I C DEKA MR. D J SAIKIA	MR D K BORDOLOI (R1)
17	Tr.P.(C)/2/2024	SMTI. JOTIKA HALDAR Versus TAPAN BARMAN	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	MS. P BASFORE
18	Tr.P.(C)/6/2024	MANDIRA NATH Versus PREETAM NATH	MR J DAS MR. S R RABHA	MR. K K DEY MR V K BAROOAH
19	Tr.P.(C)/14/2024	NIBEDITA BAISHYA @ NIBEDITA KALITA Versus DHRUBAJYOTI BAISHYA	MR S K SARKAR MS J BORUAH MS R KALITA	
20	Tr.P.(C)/17/2024	HIMANI PURKAYASTHA Versus BISWAJIT BOSE	MS. P BHATTACHARYA MR. A BORUA	MS M KURMI MR R ISLAM S PAUL
21	Tr.P.(C)/25/2024	NAZMI SULTANA Versus AMINUL HAQUE	MR. J C GOGOI MR B ISLAM	
22	Tr.P.(C)/28/2024	MAYURI CHOUDHURY Versus DIPANKAR GOGOI	MS. M DEV MR. A GANGULY MR T CHHETRI	MR S N KRISHNATRAYA MR. R RAHMAN MAYUR DAS
23	Tr.P.(C)/57/2024	SANJIT DAS Versus REBEKA KAR	MR J DAS	MS. J PAUL MS S BHOWMICK
24	Tr.P.(C)/61/2024	GAYATRI MAHANTA Versus JAYANTA MADHAB MAHANTA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	MS A KALITA
25	Tr.P.(C)/79/2024	JYOTI BORA DAS Versus SHANKAR DAS	MS P DAS LEGAL AID COUNSEL	
26	I.A.(Civil)/3451/2024 WITH LCR in MACApp./490/2024 WITH MACApp./490/2024	GIRIDHAR DAS Versus UNITED INDIA INSURANCE CO. LTD	MR D MONDAL	MR K BHATTA
		UNITED INDIA INSURANCE CO. LTD. Versus GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA MR. A SAIKIA MS P HUJURI N DKHAR	MR D MONDAL (R-1)
HEARING				
27	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR, FIXED WITH I.A.(Civil)/1304/2020 in MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR G PATHAK(R-2) MR S DAS MS. P KALITA (R-2) FOR CAVEATOR
		THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR

	WITH I.A.(Civil)/2279/2023 in MFA/24/2020	SMTI HASINA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD AND ANR	MR S DAS	MR. S K GOSWAMI MR. R SHARMA
28	MACApp./120/2020 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MR. P J BARMAN MRS. P DUTTA	MR. A K GUPTA (R-3,4) MR. N BORUAH MR. R S MISHRA (R-3,4)
	WITH I.A.(Civil)/723/2020 in MACApp./120/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MRS. P DUTTA	MR. N BORUAH (R-1,2) MS B SAIKIA (R-1,2)
29	MACApp./509/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. Versus RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R-1,2,3) MR. H ALI (R- 1,2,3) MS. C MOZUMDAR(R-1,2,3) MR. S P SHARMA (R-1,2,3) B BARMAN (R-6)
30	WITH MACApp./286/2022	RAHIMA KHATUN AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS. C MOZUMDAR MR. S P SHARMA MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
31	MFA/30/2024 WITH LCR, FIXED	ATABAR AKAND Versus THE BRANCH MANAGER	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
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23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2207/2018 FIXED, BY SLIP	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
ORDERS				
2	Cont.Cas(C)/72/2024 FIXED	APARNA BHATTACHARJEE Versus SMTI. SURANJANA SENAPATI	MR B MALAKAR	
3	Cont.Cas(C)/166/2024 FIXED	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
4	Cont.Cas(C)/367/2024 FIXED	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	MR S M T CHISTIE
5	Cont.Cas(C)/460/2024 FIXED	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	MR S M T CHISTIE
6	Cont.Cas(C)/654/2024 FIXED	MUKUL KUMAR DEKA Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	
7	WP(C)/1400/2025 FIXED	HENILA MARAK Versus THE STATE OF ASSAM AND 7 ORS	MR F HAQUE MR A ISLAM	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
HEARING				
8	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./116/2025	CHANDRA BHANU BEHURA Versus JAYANTA DAS	MR T MAZUMDAR	
2	Crl.Rev.P./117/2025	SRI NAGRA BRAHMA @ BORO, Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM
	WITH I.A.(Crl.)/331/2025 in Crl.Rev.P./117/2025	SRI NAGRA BRAHMA @ BORO Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM
3	Crl.Rev.P./118/2025	SRI DEBEN BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
4	Crl.Rev.P./119/2025	ANSAR AHMED BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ANR	DARAK ULLAH MS A HUSSAIN SABRISH AHMED MR P PRAWAR MR Y KOTHARI	PP, ASSAM
ADMISSION				
5	I.A.(Crl.)/830/2019 FIXED in Crl.Pet./253/2018 WITH Crl.Pet./253/2018	STATE OF ASSAM Versus ASHOK KUMAR DAS AND ANR	PP, ASSAM	MR J I BARBHUIYA
		ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	PP, ASSAM
6	Crl.Pet./805/2017	ALAK DEV GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE MR.J I BORBHUIYA MR.A K CHOUDHURY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM MR.A K BHATTACHARJEE	MR.P N GOSWAMI(R-2) PP, ASSAM SC, P H E

	WITH I.A.(CrI.)/137/2018 in CrI.Pet./805/2017	STATE OF ASSAM Versus ALAK DEV GOSWAMI AND ANR	PP, ASSAM	MR. J I BARBHUIYA MR. L MOHAN
7	WITH CrI.Pet./157/2018	KAMAKHYA DEY Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R ALI MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/373/2018 in CrI.Pet./157/2018	STATE OF ASSAM Versus KAMAKHYA DEY AND ANR	PP, ASSAM	MR J I BARBHUIYA
8	WITH CrI.Pet./536/2018	CHANDI DAS SINHA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. (H)	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/483/2018 in CrI.Pet./536/2018	SRI CHANDI DAS SINHA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
9	CrI.Pet./1458/2019 FIXED	DURJADHAN @ D. DURYUDHAN Versus MAJONI KHATOON @ MAJONI DAS	MR. A SARMA MR M K ROY MS. M CHAKRABORTY	
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./624/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
<u>ORDERS</u>				
11	CrI.Pet./1075/2018 B/O	AKAN DUTTA Versus ANILA DEVI AND ANR	MS. P BHATTACHARYA MR. A BARUA	MR. B GOSWAMI (R1) MR. P P BORTHAKUR (R1) MAYUR DAS (R1) PP, ASSAM (R2)
<u>HEARING</u>				
12	CrI.A./98/2011 WITH LCR 11 FILES, OFFICE NOTE, FIXED	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
13	WITH CrI.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
14	CrI.Rev.P./140/2011 WITH LCR 4 FILES, FIXED	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
15	CrI.Pet./625/2011 FIXED	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
16	CrI.Rev.P./46/2012 WITH LCR 4 FILES, FIXED	MD. RUPCHAN ALI Versus THE STATE OF ASSAM	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR	PP, ASSAM

17	Crl.Rev.P./61/2012 WITH LCR, FIXED	SRI NABA CHUTIA and 2 ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.N K BARUA	PP, ASSAM
18	Crl.Rev.P./85/2012 WITH LCR 5 FILES, FIXED	CHANDRA BAHADUR ROY and ANR. Versus STATE OF ASSAM	MR. N ALAM MR.S U AHMED MD.S ISLAM MISSN MAHANTA	PP, ASSAM
19	Crl.Rev.P./46/2013 WITH LCR 1 FILE, FIXED	MD ABDUL MALIK MAJUMDAR Versus THE STATE OF ASSAM	MS.S SEAL MR.I H SAIKIA MS.J CHETRY	PP, ASSAM
20	Crl.Pet./68/2016 WITH LCR 2 FILES, FIXED	SRI JITUL DOWERAH Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM
21	Crl.Pet./67/2019 FIXED	BHARAT SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J ROY MS. S SARMAH	MR. B K MAHAJAN (Spl PP)
22	Crl.Pet./305/2019 FIXED	RAHIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. M HUSSAIN	MR. N H BARBHUIYA (R2,R3) MS N J BEGUM (R2,R3) PP, ASSAM
23	Crl.Pet./337/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	HIRA GOGOI Versus SANTOSH KUMAR AND ANR.	MR. A DEB MR. I CHOUDHURY MR. S Z RAHMAN MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)
24	Crl.Pet./774/2019 FIXED	JAJNESWAR RAJKHOWA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MS. S KEMPRAI PP, ASSAM
25	WITH Crl.Pet./34/2019	JAJNESWAR RAJKHOWA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J CHUTIYA MR. P KATAKI (R2) MRS R BEGUM (R2) MS. S KEMPRAI MS. M DEVI (R2) PP, ASSAM
26	Crl.Pet./1171/2019 WITH LCR 2 FILES, FIXED	ENARA BEGUM AND ANR Versus State Of Assam	MS. R CHOUDHURY MR. A WAHAB MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM PP, ASSAM
27	Crl.Pet./1427/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	SMTI. SUSHMA KUMARI @ SUSHMA DEVI AND 5 ORS. Versus SMTI. ASARAFI DEVI	MR. D P CHALIHA MS M ROY	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
28	Crl.Pet./51/2020 WITH LCR 5 FILES, FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
29	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
30	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
31	Crl.Pet./439/2020 FIXED	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025